

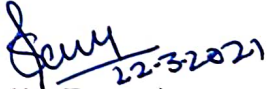
**ORDER**

**Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)**

In partial modification of Order No.67/RG/Spl/Misc. dated 19.03.2021, Hon'ble the Chief Justice has been pleased to order that cases listed before Hon'ble Mrs. Justice Lisa Gill and Hon'ble Mr. Justice B.S. Walia will be taken up through Video Conference on 23.03.2021.

His Lordship has further been pleased to order that cases listed before Hon'ble Mr. Justice Manoj Bajaj and Hon'ble Mrs. Justice Meenakshi I. Mehta will be heard through Physical hearing in Court Room Nos.61 & <sup>49</sup>~~59~~ on 23.03.2021, respectively.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

  
(Sanjiv Berry)  
Registrar General  
22.03.2021